

CONSTITUTION OF BENCHES OF HIGH COURT OF JHARKHAND, RANCHI

w.e.f. 21/09/2015 TO 01/10/2015

DIVISION BENCHES

1	Hon'ble The Chief Justice & Hon'ble Mr. Justice P. P. Bhatt (Monday & Tuesday)	(Whole Day)	LPA arising out of WPS & WPC grouping (Electricity, Demolition, Coal/Mines & Mineral matters, Allotment/License matters), Writs (DB), Vires & Validity of Act, Cont (C), Cont (Appeal), Cases related to Judicial Officers, Cases referred to DB matters, Company Appeal, CAT, F.A. (Family Court matters) : - Orders, Admission & Hearing.
	(Wednesday)	(Whole Day)	Cr. Appl. (DB):- W.P.(Habeas Corpus), All Criminal D.B. matters, Acquittal Appeal, Govt. Appeals, : - Orders & Admissions.
	(Thursday)	(Whole Day)	Cr. Appeal (D.B.) custody matters:- Hearing.
	(Friday)	(1st half)	W.P.(PIL):- Orders. LPA, Writs (DB):- Hearing & Assigned matters.
2	Hon'ble Mr. Justice D. N. Patel & Hon'ble Mr. Justice Ratnaker Bhengra (Monday to Thursday)	(Whole Day)	LPA arising out of WPL & WPC grouping (Tax/Revenue, Banking, Construction, Contract, Suit & other matters), WPT, T.A., Tax matters, Company Appeal, CAT matter, A.C.(D.B.), F.A. (Family Court Matter) : - Orders, Admission & Hearing.
	(Friday)	(1st half)	LPA arising out of WPL & WPC grouping (Tax/Revenue, Banking, Construction, Contract, Suit & other matters), WPT, T.A., Tax matters, Company Appeal, CAT matter, A.C.(D.B.), F.A. (Family Court Matter): Final Disposal, Hearing & Assigned matters.
3	Hon'ble Mr. Justice R. R. Prasad & Hon'ble Mr. Justice Pramath Patnaik (Monday & Tuesday)	(Whole day)	Cr. Appeal (D.B.): - Hearing. Cr. Appeal (D.B.) custody matters:- Final Hearing.
	(Wednesday)	(Whole day)	Cr. Appeal (D.B.): - Hearing. Cr. Appeal (D.B.) custody matters:- Final Hearing & Assigned matters.

SINGLE BENCHES

1	Hon'ble The Chief Justice (Friday)	(2nd half)	I.A(s) in Cr. D.B. (Tied matters) Cr. Appl.(S.J.): - Hearing. Criminal & Assigned matters.
2	Hon'ble Mr. Justice D. N. Patel (Friday)	(2nd half)	Arbitration matters, Cont. (Cvl.), C.M.P, & Tied-up matters and Company matters: -Orders, Admission & Hearing.
3	Hon'ble Mr. Justice R. R. Prasad (Thursday & Friday)	(Whole day)	All matters related to Fodder Scam & Prevention of Corruption Act except B.A. & A.B.A: - Orders, Admission & Hearing, as well as Tied-up & Assigned matters.
4	Hon'ble Mr. Justice Prashant Kumar (Monday & Tuesday) (Wednesday & Thursday) (Friday)	(Whole day) (Whole day) (Whole day)	Criminal Writ matters: - Fresh Filing, Orders, Admissions & Hearing. W.P.(Cr.): - Stay matters. W.P.(C) grouping -Electricity, Work Contract, Tender & Quashing matters: - Orders, Fresh Filing & Admissions. W.P.(C) grouping -Electricity, Work Contract, Tender & Quashing matters: - Hearing as well as Tied-up & Assigned matters.
5	Hon'ble Mr. Justice P. P. Bhatt (Friday)	(2nd half)	W.P.(C) grouping (Suit matters): - Orders, Admissions and Hearing as well as Tied-up & Assigned matters.
6	Hon'ble Mr. Justice H. C. Mishra (Monday) (Tuesday & Wednesday) (Thursday) (Friday)	(Whole day) (Whole day) (Whole day) (Whole day)	Cr. M.P: - Fresh filing Only. Cr. M. P, Tr. Petition.(Cr.): - Orders & Admissions. Cr. M. P: - Stay Matters (old cases) Orders, Admissions. Cr. M. P: - Stay Matters (old cases) Tied-up, & Assigned matters.
7	Hon'ble Mr. Justice D. N. Upadhyay (Monday & Tuesday) (Wednesday &Thursday) (Friday)	(Whole day) (Whole day) (Whole day)	F.A., M.A., C.R., A.C.(SB), C.M.P., Tr. Pet.(Cv.), S.C.L.P.: - Orders, Admission & Hearing. S.A.: - Orders, Admission & Hearing. M.A: - Hearing as well as Tied-up & Assigned matters.
8	Hon'ble Mr. Justice Aparesh Kumar Singh (Monday & Tuesday) (Wednesday & Thursday) (Friday)	(Whole day) (Whole day) (Whole day)	Writ Petition (Service matters): - Fresh Filing only. Writ Petition (Service matters): - Orders, Admissions. Writ Petition (Service matters): - Hearing as well as Tied up &Assigned matters.

9	Hon'ble Mr. Justice S. Chandrashekar (Monday & Tuesday)	(Whole day)	Writ Petition (Civil) & Writ Petition (Labour) as well as other Writ Petitions. :- Fresh filing.
	(Wednesday & Thursday)	(Whole day)	Writ Petition (Civil) & Writ Petition (Labour) as well as other Writ Petitions:- Orders, Admission.
	(Friday)	(Whole day)	Writ Petition (Civil) & Writ Petition (Labour) as well as other Writ Petitions:- Hearing, Tied up and Assigned matters.
10	Hon'ble Mr. Justice Amitav K. Gupta (Monday to Thursday)	(Whole day)	Cr. Rev.: - Fresh filing Orders & Admission. Cr. Rev.: - Stay matters Orders & Admission.
	(Friday)	(Whole day)	Cr. Rev.: - Hearing as well as Tied-up & Assigned matters.
11	Hon'ble Mr. Justice Pramath Patnaik (Thursday & Friday)	(Whole day)	Writ Petition (S) grouping matters (Dismissal & Punishment):- Admission, Hearing & Assigned matters.
12	Hon'ble Mr. Justice Rongon Mukhopadhyay (Monday & Tuesday)	(Whole day)	A.B.A. matters:- Orders & Admission.
	(Wednesday, Thursday & Friday)	(Whole day)	B.A. matters:- Orders & Admission as well as Tied-up & Assigned matters.
13	Hon'ble Mr. Justice Ravi Nath Verma (Monday to Wednesday)	(Whole day)	All Cr. Appeal (S.J), Acq. Appeal (S.J), S.L.A. Cont.(Cr.) matters: - Order, Admission & Hearing.
	(Thursday)	(Whole day)	Cr. M. P:- Stay Matters (old cases) Orders, Admissions
	(Friday)	(Whole day)	Cr. M. P:- Stay Matters (old cases) Orders, Admissions as well as Tied-up & Assigned matters
14	Hon'ble Mr. Justice Ratnaker Bhengra (Friday)	(2nd half)	Writ Petition (S) grouping matters (Retirement Benefit cum Pension):- Admission, Hearing & Assigned matters.

NOTE: - 1. ALL MOTIONS FOR URGENT/ ORDINARY LISTING OF MATTERS SHOULD BE MADE BEFORE THE BENCH HAVING JURISDICTION TO HEAR SUCH MATTER.

2. LISTING OF CONTEMPT (CIVIL) AND C.M.P CASES SHALL BE MADE, IN THE COURT OF THE RESPECTIVE HON'BLE JUDGE(S) AGAINST WHOSE JUDGEMENT/ORDER, THE CONTEMPT PETITION HAS ARISEN. IF THE COURT OF HON'BLE JUDGE IS NOT AVAILABE DUE TO SUPERANNUATION/TRANSFER ETC., THEN IN THAT CASE, SUCH CASES WILL BE LISTED IN THE COURT HAVING THE REGULAR ROSTER OF THE CATEGORY IN WHICH THE ORIGINAL ORDER WAS PASSED.

3. ALL MOTIONS WITH REGARD TO B .A. AND A. B. A. MATTERS MAY BE MENTIONED BEFORE **HON'BLE MR. JUSTICE RONGON MUKHOPADHYAY** IN COURT NO.7.